

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**NOTICE**

The Standing Counsels for various institutions before the High Court are requested to furnish their e-mail ID's to the High Court along with the Institution name and Standing Counsel name in the e-mail ID : **d1section.hc-ker@gov.in** on or before 03.06.2020, for publishing the same in the High Court website so that Advocates/Parties filing cases through e-mail can easily serve copy of the same to the Standing Counsel concerned.

(By Order)

Sd/-

Ernakulam,  
29.05.2020

**Registrar (Judicial)**